

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-15/2020

Mrs. Maria Piedade Fernandes ... Petitioner

**Versus**

State of Goa &amp; Ors. ... Respondents

Mr. Terence Vaz, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. M. Correia, Additional Government Advocate for the State.

Mr. J. Godinho, Advocate for Respondent No.5.

Coram:- M.S. SONAK &  
SMT. M. S. JAWALKAR, JJ.

Date:- 5<sup>th</sup> October, 2020**P. C.:**

Place this matter on 07.10.2020, so that on behalf of respondent no.3, a statement can be made as to the timeline within which the petitioner's complaints will be disposed of.

***SMT. M. S. JAWALKAR, J.******M. S. SONAK, J.***